

Declaration of Assets and Liabilities

Year :- 2025-26

I, **SHEELA KUMARI**, Wife of **BAJRANGI SHAHNI**, Aged **35** years, belonging to **Department of Bihar Legislative Assembly, Bihar** service and presently working as **OFFICE ATTENDANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(Husb and) Bajrang shahni	Dependant-1 Name (son) Vikrama ditya	Dependant-2 Name (Daughter) Priyaditya	Dependant-3 Name (son) Mayank Aditya
(i)	Cash	Rs.5,000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Rs 300/-	Nil	FD-01 LAKH	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Shriram life insurance yearly 32000/-	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(vi)	Jewelry (give details of weight and value)	Gold 250Gram Gram Value Rs.3600000/- - Silver 500 Gram Value Rs.130000/-	Gold 100 Gram, Value 1200000  SILVER 500g rs 130000/-	Nil	Gold 20 gm Value Rs-400000/-  Silver 200 gm Value Rs-50000/-	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<b>Self 1.75 Kattha Value Rs. 6 Lakh FISH FARMING-10 ACRES LEASE</b>	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<b>Self 0.5 Kattha Value Rs. 4 Lakh</b>	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<b>Husband's house rs 76 lakh , ahmadpur</b>  <b>Paternal 10 lakh</b>	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	<b>Mobile Realme Value Rs. 18000/-</b>	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	<b>HDFC, Samastipur</b>	26000
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No. FLCPK8012G	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ....*Sheela Kumari*

Name of Employee: **SHEELA KUMARI**

Place: Patna Designation: .....

Date: *13/02/2026* Department: **BIHAR VIDHAN SABHA PATNA**

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

*Sheela Kumari*